

[Sh. Santosh Kumar Gangwar]

a long time. But so far the Ministry of Communications has not issued appropriate directions in this regard. The telephone subscribers of Bareilly are quite discontent over the existing communication system and most of telephones remain out of order continuously. Several representatives of people themselves have made complaints to this effect. Due to this very reason, the revenue of communication department of Bareilly is not increasing.

Therefore, I request the Union Government that keeping in view the needs of Bareilly, it should make an early announcement of the setting up of an electronic telephone exchange there with a capacity of ten thousand lines.

(v) Need to exclude Kaimur hilly region in Bihar from the forest reserve area

SHRI RAM PRASAD SINGH (Bikramganj): Mr. Deputy Speaker, Sir, the Kaimur hill range in Rohtas district of Bihar is stretched in 40 km long area from the East to the West parallel to the National High Way No. -2 (Shershah Suri Marg). It is a dead or barren range of hills. These are rocky hills. There is not even a single tree on these hills. In the survey conducted in 1911, this part of land was not shown under forest area. It was not under forest area even in the notification of 1953 on forest area. The entrepreneurs of this area have established stone crushing units on this range. At least one thousand stone cutting and stone chips machines have been set up there. Nearly forty thousand labourers are engaged in this work. The stones of this area are supplied to Bihar, Eastern Uttar Pradesh and the Western parts of Bengal to meet their requirement of stone metal and stone chips. This is the only means of the livelihood of these people. This area has been declared as the forest area in the survey conducted in 1970. This area has been linked with environment as a result of which business of stone dealers is facing a threat of closure. Besides it, the forty thousand workers will be rendered jobless. Therefore,

I urge upon the hon. Forest and Environment Minister to declare this area as a non-forest area and alongwith forty thousand workers should be saved from being ruined.

(vi) Need to open more cooking gas outlets in Unnao district, Uttar Pradesh

SHRI DEVI BUX SINGH (Unnao): Mr. Deputy Speaker Sir, I want to draw the attention of the hon. Petroleum Minister towards Unnao district of Uttar Pradesh. Owing to the acute shortage of cooking gas agencies in Unnao district, the people are facing great difficulty. The Bangarbhau town of Unnao district, a main business centre with about 60-70 thousand population, does not have any agency and people have to cover a distance of 60 kms. to bring gas cylinders from Unnao, and it takes many days. Likewise, there is no gas agency in Safipur tehsil. Its population is around 30-35 thousand but the people does not have the facility of gas agency. In Shuklaganj town of Unnao district also, there is only one gas agency while the number of the consumers is around 60-70 thousand.

Therefore, my submission to the hon. Minister is that cooking gas agencies should be opened in Unnao district so that the people may not suffer any more hardships.

(vii) Need to formulate a long term scheme to solve drinking water problem in Jahanabad Parliamentary Constituency, Bihar

SHRI RAMASHRAY PRASAD SINGH (Jahanabad): Mr. Deputy Speaker, Sir, Bihar is facing severe drought conditions as a result of which drinking water problem is being experienced in the rural areas. All the wells and hand-pumps have dried up due to which the people of some villages such as Kohra Makhdoompur Bazar, Raheta, Bhakpa in Mukhdumpur block and villages Madarichak, Mahadev Vigha, Lohgarh, Akbarpur Nonhi Daulatpur and Narayanpur in Kako Block and villages Redvigha, Nasratpur, Pabhera, Pabheri etc. under